National Company Law Tribunal Allahabad Bench

CPNO.(18) 107/ALD/2017

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF ALLAHABAD BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 07.12.2017

NAME OF THE COMPANY: Cute Chemicals Us. Uniword Sugars Put. Utd (USPL) SECTION OF THE COMPANIES ACT/I & B CODE: 9 of 1 & B code of 2016

Signature SI. NO. Designation Representation Adv

CP No.(IB)107/ALD/2017

Advocate Sh. Zain Abbas for the petitioner. Sh. Amit Gupta, PCS for Corporate Debtor Company. The argument in respect of admission or otherwise of the present petition under Section 9 of I & B Code are heard. The order is reserved. Parties are at liberty to file a written submission, if any, and to exchange a copy thereof, with each other. Such written submission to be filed within a week.

Dated:07.12.2017

H.P. Chaturvedi, Member (Juniom),

Typed by: Md.Zaid (Stenographer)